

Dr. K. L. Shrivastava: Sir, the answer has been direct. I do not know whether the hon. Member has looked into the long statement which has been placed on the Table of the House. Full information with regard to that question which has been specifically put has been given. If the hon. Member has any specific complaints about individual persons, I cannot answer them off hand. He has to draw my attention to those matters and I will certainly look into those matters.... (Interruptions.)

Mr. Speaker: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Sport; Coaching Camps

*2032. { **Shri Pangarkar:**
Sardar Iqbal Singh:

Will the Minister of Education be pleased to state whether the programme of holding coaching camps for sports will be continued during 1959-60?

The Minister of Education (Dr. K. L. Shrivastava): Yes, Sir.

Import of Kerosene Oil from Rumania

*2037. **Shri Subbiah Ambalam:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether any Indian company has been permitted to import Kerosene and Diesel Oil from Rumania;

(b) if so, the name of the company;

(c) the quantity and value of Kerosene and Diesel Oil permitted to be imported; and

(d) the landed cost of such Kerosene Oil and the price at which it is to be sold in India?

The Minister of Mines and Oil (Shri K. B. Malaviya): (a) No, Sir.

(b) to (d). Do not arise.

Copyright of Military Music

*2038. **Shri Wodeyar:** Will the Minister of Defence be pleased to state:

(a) whether Government of India have taken any steps to secure international copyright for Indian military music; and

(b) if so, the result thereof?

The Minister of Defence (Shri Krishna Menon): (a) and (b). The general rights accruing to Indian Works by virtue of Government of India's ratification of two international Copyright Conventions during 1958, extend also to publications of Indian Military Music.

No formality is required in regard to copyright in countries covered by the Berne convention. The Universal Copyright Convention prescribes certain formalities and the publishers have been asked to insert in the publications the copyright notice in the form prescribed in the Articles relating to the Universal Copyright Convention. No other special step appears to be necessary in regard to international copyright for Indian Military Music.

Coal Export

*2039. **Shri P. C. Borooah:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that no coal was exported to Hong Kong, Sudan and Madagascar during 1958;

(b) if so, the reasons therefor; and

(c) the amount of foreign exchange earnings lost due to this?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Yes.

(b) Sudan and Madagascar are only stray markets for Indian coal, the former having imported Indian coal only once in the last five years and the latter only twice. Even the demand from Hong Kong has not been steady. It used to import coal mainly for bunkering and the demand on this account has fallen as ships are gradually taking to the oil firing process.